

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 04  
IA No. 19/JPR/2020  
IA No. 09/JPR/2024  
CP No. 34/241-242/JPR/2018  
Under Section 241-242 of  
Companies Act, 2013

**In the matter of:**

**Rajendra Kumar Khandelwal**

...Petitioner

**Versus**

**Kamal Kunj Developers Pvt. Ltd. & Ors.**

...Respondents

**Coram: HON'BLE MR. H.V. SUBBA RAO, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Naresh Kumar Sejvani, Adv.  
For the Respondent : Nivedita R Sardha, Adv.  
Nitin, Proxy

**ORDER**

Heard Mr. Naresh Kumar Sejvani, Adv. appearing on behalf of the Petitioner. Ms. Nivedita R Sardha, Adv. appearing on behalf of R-1 & 2. Mr. Nitin, proxy counsel appearing on behalf of Mr. Nitesh Srivastava, Adv. for the R-7 & 8. List the matter before the regular bench on 29.05.2024 at 12:30 PM for arguments.

**Interim order shall continue till the next date of hearing.**

-Sd-  
(Rajeev Mehrotra)  
Technical Member

-Sd-  
(H.V. Subba Rao)  
Judicial Member

April 25, 2024

M.S.